

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM**

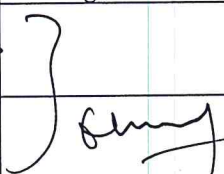
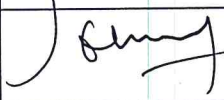
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246 /9//HDB/2017
NAME OF THE COMPANY	Electro Optics Private Ltd
NAME OF THE PETITIONER(S)	SWE Infrastructure Limited
NAME OF THE RESPONDENT(S)	Electro Optics Private Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Rajendra	Advocate	94400 66614	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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KHAMAR KANTAMNENI	ADV.	8886886895.	

Heard Shri. K. Rajendran, learned counsel for the petitioner and Shri. Avinash Desai and Shri. Khamar Kantamaneni, learned counsels for the respondent. Learned counsel for the respondent submit that the issue in question is going to be resolved and they are requesting 2 weeks time.

Post the case on 19.12.2017.

  
Member (Technical)

  
Member (Judicial)